GOVERNMENT OF INDIA NEW AND RENEWABLE ENERGY LOK SABHA

UNSTARRED QUESTION NO:2969 ANSWERED ON:24.07.2009 BUYING OF POWER FROM RENEWABLE ENERGY SOURCES Panda Shri Baijayant

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Government proposes to make obligatory the buying of power by States and Government institutions from renewable energy sources in the country;
- (b) if so, the details thereof; and
- (c) the steps taken/being taken by the Government in this regard?

Answer

THE MINISTER OF NEW AND RENEWABLE ENERGY(DR. FAROOQ ABDULLAH)

(a), (b)& (c): Under the Electricity Act 2003, it is obligatory upon State Electricity Regulatory Commissions to fix a certain percentage for purchase of power from renewable energy sources in the area of a distribution license. Such percentage is termed as Renewable Purchase Obligation. Accordingly, regulators in several States have issued orders for Renewable Purchase Obligation varying from 1% to 10%.